

also provided to voluntary organisations and individuals. Devanagari typewriters are also gifted to various voluntary organisations abroad.

(b) The Government has sent Hindi lecturers to Guyana, Surinam and Trinidad and Tobago. In addition, the Indian Council for Cultural Relations also sends visiting professors of Hindi to foreign universities/institutions under the bilateral cultural exchange programmes. Under this scheme, at present, Hindi professors/teachers are teaching in the following countries:

1. Belgium
2. Bulgaria
3. China
4. Finland
5. Poland
6. Russia
7. South Korea
8. Hungary
9. Turkey.

The Government also has posts of Hindi officers in the following Indian Missions abroad; Guyana, Mauritius, Nepal, Surinam, Trinidad, Tobago and U.K. Besides this, there is no immediate proposal to deploy any more Hindi officers in Indian Missions abroad.

[English]

#### Out-of-turn Telephone connections

4007. PROF. PREM KUMAR DHU-MAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of telephone connections on out of turn priority basis by the Ministers during 1988-89, 1989-90, 1990-91, 1991-92, 1992-93 and 1993-94;

(b) whether there is any limit to the number of such sanctions by the Minister on out of turn priority basis;

(c) whether telephone connections sanctioned upto March 1993 have been installed; and

(d) if not, the number of such sanctioned telephone connections which have not been installed so far?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Sir, the number of telephone connections sanctioned on out of turn priority basis by the Ministers during 1989, 1990, 1991, 1992 and 1993 (upto 15th August, 1993), all figures pertaining to the respective calendar years is under:—

1989: 12,685, 1990: 14,898, 1991: 29932, 1992: 25,107, 1993: 5,449 (upto 13th August, 1993). There are no records available for the year 1988.

(b) No, Sir. However, the Delhi High Court in its judgement dated 19th July, 1993 has directed that out of turn allotment of telephones be granted only to 5% of the total connections and this number will be calculated on the basis of the total number of connections granted on the immediate preceding year. The judgement is being studied.

(c) and (d) The required information is being collected and will be laid on the Table of the House.

#### G-7 Summit

4008. SHRI ARVIND TULSHIRAM KAMBLE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the important decisions taken at the G-7 Summit held in Tokyo recently; and

(b) the impact of these decisions on India and the steps taken/proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALMAN KHURSHED): (a) The political declaration strongly supported regional cooperation in promoting peace, democracy and stability. While reaffirming commitment to "universal principles", the declaration expresses determination of the G-7 to create a more secure and humane world by enhancing international cooperation. Special emphasis was placed on cooperation with the new republics of the former Soviet Union, East and Central Europe. The G-7 also urged cooperation among the countries in transition themselves. The political declaration virtually repeats the concerns expressed at the G-7

Summit last year on the role of UN, NPT, MTCR, the UN Arms Register and Human Rights.

[Translation]

The significant achievement of the Summit was the quadrilateral agreement on a package of market access concessions in the areas of goods and services. The Economic Declaration also called for:

**Closure of small scale units**

4010. SHRI VISHWESHWAR BHAGAT: Will the Minister of STEEL be pleased to state:

- (i) Curbing of protectionism in all its manifestations.
  - (ii) Regional integration to be complementary and supportive to the multi-lateral open trading system.
- (b) As far as the political declaration goes, those points that cover Human Rights, MTCR, NPT, UN Arms Register etc., if applied selectively and detrimental to India's national interest can have a negative implication.

(a) whether a large number of small scale units working in the medium steel sector have been closed due to recent hike in customs duty on metal scrap;

(b) the details of the Units that have already been closed and the Units which are on the verge of closure;

(c) whether the Government have received any representation for seeking change in its policy; and

(d) if so, the reaction of the Government in this regard?

(i) With regard to the economic declaration if the decisions of G-7 are implemented and the Uruguay Round negotiations are completed successfully to our satisfaction, this can have a positive impact on India's international trade.

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) and (b) Government have not received reports of closure of a large number of small scale units working in the medium steel sector due to the recent hike in customs duty on Carbon Steel Melting Scrap.

(ii) The Government is taking appropriate diplomatic, political and publicity measures to safeguard India's interests.

(c) and (d) Representations have been received from the secondary steel sector for grant of various fiscal reliefs. The proposals received from the Industry are under the consideration of Government.

**Second channel of Doordarshan at Calcutta**

4009. SHRI SUDHIR RAY: Will the Minister of INFORMATION & BROADCASTING be pleased to state:

[English]

(a) whether eminent writers, journalists, scholars, professors and film artists have recently held a meeting in Calcutta to protest against Doordarshan;

**Mining leases**

4011. SHRI ANNA JOSHI:

SHRI SHIVRAJ SINGH CHAUHAN:

(b) whether the second channel of the Calcutta T.V. station is gradually being swamped over by Hindi feature films and songs; and

Will the Minister of MINES be pleased to state:

(c) if so, the reasons for dominance of Hindi over regional languages and culture?

(a) the number of mining leases granted to Maharashtra and Madhya Pradesh during each of the last three years;

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K. P. SINGH DEO): (a) Yes, Sir.

(b) whether any applications in this regard are pending for clearance;

(b) No, Sir.

(c) if so, the reasons therefor; and

(c) Does not arise.

(d) the steps taken for early clearance of the applications?